



Gujarat National Law University



# 2nd GCRCS INTERNATIONAL CONFERENCE ON **CRIME AND TECHNOLOGY:**

Prospects and Challenges

THE EMERGING INTERFACE OF CRIME &  
TECHNOLOGY IN AREAS OF WHITE  
COLLAR CRIMES, ARTIFICIAL  
INTELLIGENCE & ECONOMIC OFFENCES

## 8TH-9TH FEBRUARY 2025

*at Gujarat National Law University, Gandhinagar*

**ORGANISED BY**  
*GNLU CENTRE FOR RESEARCH IN CRIMINAL JUSTICE SCIENCES*

For any queries, contact: [confgcrcls@gnlu.ac.in](mailto:confgcrcls@gnlu.ac.in)

## ABOUT GUJARAT NATIONAL LAW UNIVERSITY (GNLU)

Gujarat National Law University is a statutory University established by the Government of Gujarat under the Gujarat National Law University Act, 2003. The University is recognised by the Bar Council of India and the University Grants Commission. The University functions as a nodal agency to uplift legal education in the State of Gujarat. The University offers teaching, research and training programmes in law and inter-disciplinary fields such as Arts, Commerce, Science and Technology, Business Administration and Social Work at both undergraduate and postgraduate levels. It is the only National Law University offering integrated undergraduate law degrees in five areas- B.A. LL.B., B.S.W. LL.B., B.Com. LL.B, B.B.A. LL.B, and B.Sc. LL.B.; full-time LL.M., MBA in Financial Management and Business Laws and PhD in law and other disciplines as recommended by the UGC as well as diploma/certificate courses in various areas.

## ABOUT GNLU CENTRE FOR RESEARCH IN CRIMINAL JUSTICE SCIENCES (GCRCJS)

The GNLU Centre for Research in Criminal Justice Sciences (GCRCJS) is a specialised Research Centre focused on advancing the study of criminal law through comprehensive research and academic discussions. Since its inception, GCRCJS has organised numerous significant events, including the 13th Asian Criminology Conference, GCRCJS International Conference on Crime & Technology, multiple editions of our flagship Legislative Drafting Competition. GCRCJS actively facilitates the exchange of ideas through initiatives like the 'Crime and Justice: A Discourse Series,' the newsletter: 'The Crime and Justice Gazette,' and the blog: 'Crime & Justice Blog.' The Centre has hosted several prominent figures for webinars and guest lectures, including Shri Shekhar Naphade, Senior Advocate at the Supreme Court of India, Hon'ble Ms. Justice Gita Gopi, Judge at the Gujarat High Court, Hon'ble Ms. Justice Sangeeta Vishen, Judge at the Gujarat High Court, Ms. Rebecca John, Senior Advocate at the Supreme Court of India and Ms. Aishwarya Bhati, Senior Advocate, Additional Solicitor General at the Supreme Court.

## VISION OF THE CONFERENCE

The Conference aims to provide a dynamic platform for legal scholars, students, practitioners, researchers, technologists, and policymakers to explore and address the evolving interface between crime and technology in diverse fields. It seeks to foster insightful discussions, share pioneering research, and propose innovative solutions to tackle the sophisticated challenges that arise in today's digital landscape. By examining intersections like white-collar crimes, AI-driven offenses, and economic transgressions, participants will collaboratively work to develop forward-thinking approaches to address the complex and multifaceted nature of crime in the digital era.



# CONFERENCE THEMES

The Conference will primarily focus on

**The Emerging Interface of Crime & Technology in the Areas of White Collar Crimes, Artificial Intelligence & Economic Offences.**

## **SUB-THEMES:**

### A. White Collar Crimes:

- Digital Frauds;
- Organised Crime;
- Corporate Espionage;
- Securities Scam- Insider Trading & Fraudulent and Unfair Trade Practices;
- Money Laundering by Corporates or Other Organised Groups.

### B. AI Crimes:

- Rise of Deep-Fakes;
- Online Pornography;
- Cyber Attacks & Internet of Things;
- Intellectual Property Theft;
- Evidence Tampering;
- Validity & Viability of AI - Based or AI -Supported Evidence;
- AI as the Perpetrator of Crime & the Onus of Liability;
- Blockchain Driven Crimes.

### C. Economic Crimes:

- Cryptocurrency & Digital Money;
- Money Laundering;
- E-Commerce Fraud;
- Insider Trading;
- Bank Frauds;
- Money Laundering via Cryptocurrency.

### D. Intersectionality of Crime & Technology:

- Use of Technology in Criminal Investigation;
- Technology in Trial;
- Technology-based Evidence Collection;
- Technology in Judgment & Sentencing;
- Electronic Evidence under Bharatiya Sakshya Adhiniyam, 2023;
- Technology in the Tussle between Privacy Rights and Due Process of Law.

*The above themes and sub-themes are merely indicative in nature and not exhaustive. Participants may submit an abstract on any contemporary, relevant, and connected issue on the intersection of criminal justice administration with technology.*

## **DATES AND FURTHER DETAILS**

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The Conference is scheduled to be held on “*8th and 9th of February, 2025*”. The Conference will feature plenary sessions, panel discussions, paper presentations, and interactive sessions among the participants, judges, speakers and attendees.

## **WHO CAN ATTEND**

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This Conference is aimed at students, researchers, academicians and practitioners in the areas of Criminology, Victimology, Law, Sociology, Information Technology, and allied sciences, Criminal Justice Professionals, NGO practitioners, and experts in the fields of cyber-crimes, information security and digital forensics. The Conference will have a balance of lectures and presentations from an academic as well as the practical perspective. It is aimed at creating a platform for a healthy exchange, discussion and development of ideas and emerging issues in the area of Law and Technology and its role in the Criminal Justice System.

## **CALL FOR SUBMISSIONS**

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Research Papers on the above theme and sub-themes are invited from faculties, researchers and students in the fields of Criminology, Victimology, Law, Sociology, Information Technology, and allied sciences, from Criminal Justice Professionals, NGO practitioners, and from experts in the fields of cyber-crimes, information security and digital forensics.

An abstract of the papers to be presented with not more than 250 words should be submitted on or before *3rd December 2024, 11:59 P.M.* After the acceptance of the abstract, the full paper should be submitted on or before *31st January 2025, 11:59 P.M.* The abstract and the full papers should be sent via a Google Form.

## **GCRCJS BEST PAPER AWARD**

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The GCRCJS Best Paper Award will be given for the top three research papers of the Conference across all the sessions.

## **CERTIFICATE**

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All the participants who will be presenting a paper will receive a Certificate of Paper Presentation whereas the winners of the GCRCJS Best Paper Award will be awarded a Certificate of Merit. Observers will also be given Certificate of Participation.



# PAPER SUBMISSION GUIDELINES

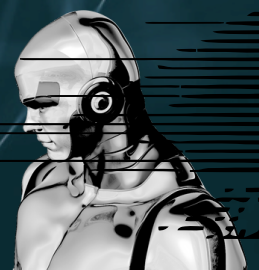
Authors must adhere to the following guidelines for research paper

## ABSTRACT GUIDELINES:

- The participants are requested to submit an abstract of a maximum of 250 words in Microsoft Word document;
- Font style – (Italic) Times New Roman;
- Font Size – 12;
- line spacing – 1.5;
- The abstract may include keywords (maximum: five);
- The abstract must include a clear indication of the objectives, major results and implications;
- All abstracts will be subject to blind review and only those abstracts approved by the reviewers will be selected to submit their complete paper for the final presentation;
- The criteria for evaluation are Relevance, Methodology and Originality.

## PAPER GUIDELINES:

- Name of the Author(s) or any other form of identification must not be mentioned in the Research Paper;
- Co-authorship is limited to a maximum of two (2) authors. Both the author and co-author have to be present to present the paper in order to be eligible for the Certificates;
- Word limit: 3000 – 4000 words, excluding Footnotes, Index, and Bibliography;
- Font style – Times New Roman;
- Font size – 14 for Headings (Heading 1 - Bold and Alphabetical, Heading 2 - Italics and Roman, Heading 3 - Underlined and small alphabets), 12 for Body, 10 for Footnotes;
- Line Spacing – 1.5 for Body, 1.0 for Footnotes;
- Citation Style – OSCOLA;
- Margins – 1 inch (i.e., 2.54 cm) on each side;
- Note: Speaking footnotes are allowed in the submissions but should be limited to 50 words;
- Plagiarism limit is 10% in accordance with UGC Guidelines;
- Use of Artificial Intelligence for submissions is strictly prohibited and highly discouraged;
- The abstracts that are selected for the final paper presentation will be provided the final paper submission link via email;
- Bibliography is mandatory at the end of the paper;
- Separate cover page to be submitted along with the final research paper which shall have details of the author(s), title of the page and code.



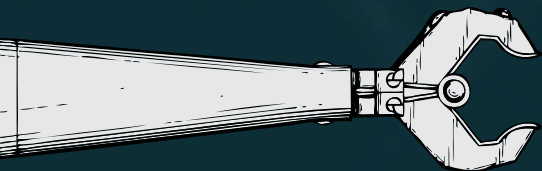
## STEPS TO SUBMIT:

- The abstracts are to be submitted through the Google Form.

### ABSTRACT SUBMISSION LINK

- Various information such as Name of Author(s), Email ID(s), Institute of Affiliation, Year of Study Theme of Paper and Title of the Paper will have to be submitted along with a word (.doc or .docx) format of the abstract with 3 to 5 keywords and separate cover is to be attached with the format given.
- A separate cover page containing this information has to be attached with the paper as well, in the given format as above.
- Upon acceptance of the submitted abstracts, the shortlisted candidates will be sent a link to another Google Form via email wherein the complete paper will have to be submitted in word (.doc or .docx) format.
- A team code will be allotted to the teams through the acceptance mail.

NOTE: Please ensure that only one author in case of co-authors, fills the form. Multiple Forms will not be accepted.



## IMPORTANT DEADLINES

Submission of Abstract:

3rd December, 2024; 11:59 PM

Notification of Acceptance/Rejection of  
Abstract

15th December, 2024

Payment of Registration Fees

31st January, 2025; 11:59 PM

Submission of Full Paper

31st January, 2025; 11:59 PM

Conference and Paper Presentation

8th and 9th February, 2025

*All the above dates are subject to change in case of any unforeseen circumstances*



# REGISTRATION DETAILS

## REGISTRATION

All the participants should register for the conference and the proof of the payment will be demanded with the submission of final paper. The registration formalities should be complied with on or before 31st January 2025, 11:59 P.M.

[ABSTRACT SUBMISSION LINK](#)

Payment portal shall be open from 14th December 2024 to 31st January 2025. The link will be shared along with the abstract acceptance mail.

Observer registration can be done on the following link.

[OBSERVER REGISTRATION LINK](#)

Note: Only one author is required to fill the Registration form.

## REGISTRATION FEE: (NO LATER THAN 31ST JANUARY 2025, 11:59 P.M.)

GNLU Students	Rs 1,000/-
Students	Rs 2,000/-
Professionals and Researchers	Rs 3,000/-
Foreign Participants	USD 90
Observers	Rs 1,500/-

*Note: The fee mentioned above is applicable per individual. In the case of co-authored papers, each Co-Author is required to pay the registration fee as per their respective category.*

## IMPORTANT LINKS

[OBSERVER REGISTRATION LINK](#)

[ABSTRACT SUBMISSION LINK](#)

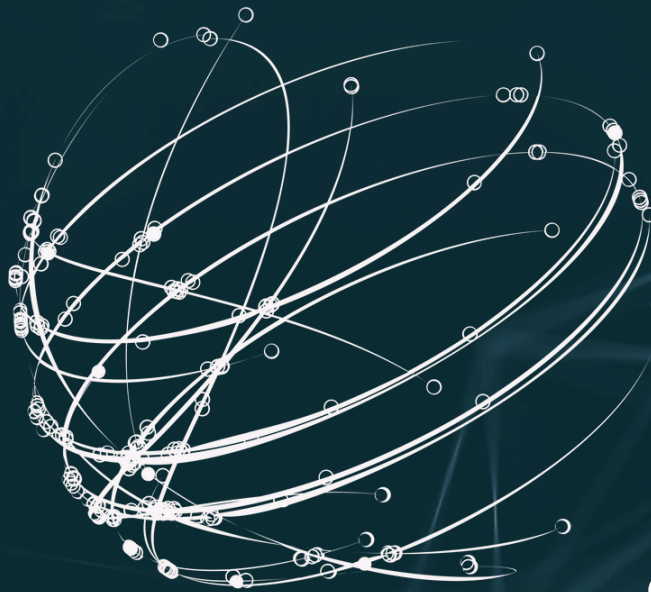
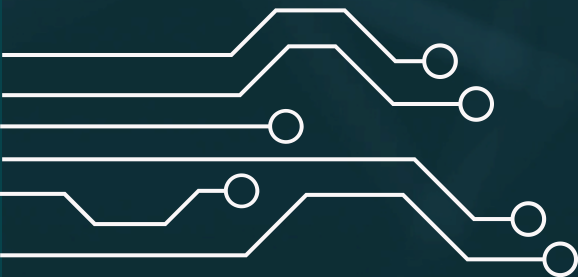
## HOW TO REACH GNLU

Ahmedabad offers different modes of travel- bus, auto, taxis and metro. The venue of the conference is forty-five minutes away from the Ahmedabad Railway Station and Ahmedabad Bus Depot, half an hour from the Gandhinagar Railway Station, twenty minutes away from the Ahmedabad Airport. PDEU Metro Station is within 50 meters and Cab services are available to travel from Ahmedabad to Gandhinagar.

*Address: 5M36+F8P, Attalika Avenue Knowledge Corridor, PDPU Rd, Koba, Gujarat 382421*

Following is the Google Maps link to get to GNLU:

[GOOGLE MAPS LINK](#)





# ORGANISING COMMITTEE

## *Chief Patron*

Prof. (Dr.) S. Shanthakumar  
Director, GNLU

## *Organising Secretary*

Prof. (Dr.) Anjani Singh Tomar  
Professor of Law, GNLU  
Head, GNLU Centre for Research in Criminal Justice Sciences

## *Co-Organising Secretary*

Dr. Saira Gori  
Assistant Professor of Law, GNLU  
Member, GNLU Centre for Research in Criminal Justice Sciences.

# STUDENT ORGANISING COMMITTEE

*In case of any queries or assistance, please feel free to reach out to us at [confgcrcls@gnlu.ac.in](mailto:confgcrcls@gnlu.ac.in) or contact:*

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